DG Shipping Order No. 12 of 2013


Shipping Masters Offices at Mumbai, Kolkata & Chennai were entrusted with the task of the issuance of CDCs. Though in between the issuance of CDCs was centralized from the office of Shipping Master Mumbai, vide DGS Order No. 06 of 2012 [F. No. 3(2)/CR/2006] dated 04.12.12 issuance of the replacement, renewal & duplicate CDCs were decentralized, to be issued from the offices of Shipping Master, Mumbai, and Kolkata & Chennai to extend facilitatory services to seafarers.

2. With an aim to enhance the employability & employment potential of Indian seafarers, and to increase the share of Indian seafarers globally, measures for the issuance of CDCs to additional categories like Hospitality staff of cruise vessels, Seafarers on experience basis etc., have already been initiated. Therefore, the inflow of applications for CDCs especially in the individual category is likely to increase.

3. Hence, in order to process these application systematically in a streamlined manner within a minimum lead time, the Director-General of Shipping and ex-officio Additional Secretary to the Government of India, exercising the powers conferred by Clause (1) of section 456 of the Merchant Shipping Act, 1958 read with notification issued by the
Government of India vide S.O. No. 3144 dated 17th December, 1960 delegating the said power to him, is pleased to issue the following directives.

3.1. The work of receipt of application and issuance of new CDCs, of all individual category CDCs, (excluding Higher National Diploma CDCs), where in, the application for such CDCs have to be submitted by the seafarer himself is here by decentralized in the offices of the Shipping Masters, Mumbai, Kolkata & Chennai. The Candidates applying for such CDCs in the individual categories shall follow the guidelines prescribed in M.S. Notice 24 of 2012 [F. No. 3(8) CR/2006 dated 04.12.12]

3.2. The work of receipt of application & issuance of pre-sea training CDCs received from the various maritime training institutions shall be continued to be received processed and issued by the Shipping Master, GSO, Mumbai only as per the said DGS Order No. 2 of 2008. However, the recent guidelines promulgated vide this office M.S Notice No. 23 of 2012 (CR/CDC(1)/Pre sea/2011) dated 04.12.12, shall be followed in relation to the task of receiving, processing and issuing of such CDCs by the Shipping Master, GSO, Mumbai. Additionally, issuance of CDC in the Higher National Diploma category also shall be processed and issued only from the office of Shipping Master, Mumbai.

4. This order shall come into force with an immediate effect and shall remain in force until further orders.

Sd/-

(Gautam Chatterjee)
Director General of Shipping
To;
Shipping Masters, GSOs, Mumbai, Chennai & Kolkata

I. Copy forwarded for an information & necessary action to the;
   1. Principal Officers, MMDs, Mumbai/ Kolkata/Chennai/Kochi/Kandla.
   2. Surveyors-in-Charge, Mercantile Marine Departments, Vizag/Tuticorin/Port Blair/
      Jamnagar/ Marmagao/ New Mangalore/ NOIDA.
   4. Indian Maritime University, Chennai/LBS College, Mumbai.
   5. DGS approved Maritime Training Institutions.
   6. INSA/FOSMA/MASA.
   7. MUI/NUSI/FSUI.
   8. N.T. Branch/ Training Branch/ Engineering Branch/ Naval Architecture Branch,
      DGS, Gol.
   9. Hindi Branch, DGS, Gol, for the due translation.
  11. Sr. P.S. to the DGS.

II. Copy submitted for an information to the;
    Secretary to the Govt. of India, Ministry of Shipping, Transport Bhavan, 1,
    Parliament Street, New Delhi- 110001.